

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: REI Agro Ltd Date of Commencement of Liquidation: 24-08-2017; List of Stakeholders as on Date: 25-01-2021; Name of IP: Mr. Anil Goel; Last 5 digitof registration number: 10253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		0		0				NA
2	Liquidation costs incurred till date	0	39659777	0	39659777	0	0	0	NA
3	Secured financial creditors	25	86404737911	25	85206462890	0	1197000000	1275021	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	6	22643030917	6	22643030917	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	95832501	1	95832501	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	6354991	1	6354991	0	0	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	60000	1	60000	0	0	0	<a href="#">Annexure 9</a>
Total		34	109189676097	34	107991401076	0	1197000000	1275021	